NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 27(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY:

Mr. Yash Goylyam V/s M/s. Nulon India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO		SIGNATION	REPRESENTATION	SIGNATURE
1.	SARWAR RAZA	Adun		+
2.	T.A.KHAN	Bdv. 1	1 Petitiona -	flash
3.	MAJID DURRAN	I Adv.	(TOIMO.	e de
4.	MOHD. WASEEM A	IKRAM Adv.		
5	ABHAY PRATA P SINC	h Adv	Respondent:	APR

Order

This petition has been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 6th October 2016

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

29th August, 2016 (P.K. SUD)